

**MINUTES OF THE MEETING NO.08 (2025-26) OF EXPORT
FACILITATION COMMITTEE (EFC) HELD ON 09.12.2025 AT 11:30
AM, VANIJYA BHAWAN, NEW DELHI**

Meeting No. 08 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 11:30 AM on December 09, 2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -
- Dr. B. Balaji, Secretary, NBA
 - Dr. Rahul Rohankar, Livestock Officer, D/o AHD
 - Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
 - Shri Dinesh Walde, Chief Mineral Economist, IBM, Ministry of Mines
 - Shri Prasenjeet Navgire, Technical Expert, CITES Cell, Wildlife Division, MoEFCC
 - Shri Anil Kumar, ACF (Production), O/o PCCF (HoFF),
 - Dr. Vinita Pachauri Sharma, Assistant Plant Protection Officer, CIB&RC

In attendance:

- Shri Bharani VLSVSS, Deputy DGFT
- Shri Vicky, Section Officer

3. Altogether 115 applications were considered by the EFC, out of which 60 cases were approved, 07 cases are under deficiency, 01 cases was rejected and remaining 47 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Agenda for EFC Meeting No. 08/2025-26								
Sl- No	Name of the Firm	DGFT (Hqrs) File No-	ITC (H S) Code	Item Description	Quantity Applied	Date of receipt of application in DGFT(Hqrs)	Country of Destination	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose								
1	A. K. LASKAR NURSERY	0010AM 26	12099130	Onion Seeds	30000 KGs	06.04.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.

2	AMBIKA SEED COMPANY	0215AM26	12099130	Nasik Red N53 And Bombay Red	145 MTs	05.05.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
3	AMBIKA SEED COMPANY	0217AM26	12099130	Nasik Red N-53 And Bombay Red	200 MTs	05.05.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
4	EAST WEST SEEDS INDIA PRIVATE LIMITED	0262AM26	12099130	Of Onion-Biplob Coated/ Biplob Super Coated/ TP 406 Coated	23500 KGs	17.05.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
5	ABDUL MAJID SARKAR AND SONS	0269AM26	12099130	Onion Seed	250 MTs	22.05.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
6	HASSIEM TRADING CORPORATION	0273AM26	12099130	Onion Seed	35 MTs	23.05.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
7	AR INTERNATIONAL	0341AM26	12099130	Onion Seed (N-53 And Sukh Sagar)	100 MTs	24.06.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
8	BANKIM ROSAD HOSH SEEDS PRIVATE LIMITED	0384AM26	12099130	(Onion Seed) Variety - Suksagar - Nasik Red - Gourang Light Red	20500 KGs	14.07.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
9	MYZ SEEDS AND AGRO PRIVATE LIMITED	0634AM26	12099130	Onion Seeds	50 MTs	30.08.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
10	SHREEJGLOBAL FMC LIMITED	0785AM26	12099130	Onion Seeds	25.92 MTs	19.09.2025	United Arab Emirates	Approved The firm has submitted the relevant documents as per the SoP.
11	SAFAL SEEDS AND BIOTECH LIMITED	0851AM26	12099130	Onion Seeds	3000 KGs	23.09.2025	United Arab Emirates	Deferred Due to want of additional information/ documents from the firm.
12	SAFAL SEEDS AND BIOTECH LIMITED	0885AM26	12099130	Onion Seed	4000 KGs	09.10.2025	Zambia	Deferred Due to want of additional information/ documents from the firm.
13	SAFAL SEEDS AND BIOTECH LIMITED	0886AM26	12099130	Onion Seed	1000 KGs	09.10.2025	Zambia	Deferred

	EDS AND BIOTECH LIMITED	26			Gs			Due to want of additional information/ documents from the firm.
14	S. P. INTERNATIONAL	0892AM 26	12099130	Onion Seeds	20 MTs	10.10.2025	Bangladesh	Deferred Due to want of Comments of DoA&F W are awaited.
15	KALASH SEEDS PRIVATE LIMITED	0902AM 26	12099130	Onion Seed	800 Gs	15.10.2025	Oman	Approved The firm has submitted the relevant documents as per the SoP.
16	KALASH SEEDS PRIVATE LIMITED	0903AM 26	12099130	Onion Seed	5000 K Gs	15.10.2025	Sri Lanka	Approved The firm has submitted the relevant documents as per the SoP.
17	MAHYCO PRIVATE LIMITED	0926AM 26	10061010	Of Seed Quality - HYBRID RICE SEEDS - RXEL 34	200 MTs	28.10.2025	Philippines	Approved The firm has submitted the relevant documents as per the SoP.
18	GENERAL CROP SCIENCE	0945AM 26	12099130	Onion Seed Bombay Red	5000 K GS	01.11.2025	Kenya	Approved The firm has submitted the relevant documents as per the SoP.
19	PAN SEEDS PRIVATE LIMITED	0955AM 26	10061010	Hybrid Paddy Seeds	200 K GS	04.11.2025	Ghana	Approved The firm has submitted the relevant documents as per the SoP.
20	INDO AFRICAN EXPORTS	0969AM 26	12099130	Red Onion Seeds for Sowing	26 MT S	13.11.2025	Ethiopia	Approved The firm has submitted the relevant documents as per the SoP.
21	KAVERI SEEDS COMPANY LTD.	0976AM 26	10061010	Of seed quality - Hybrid Rice (Paddy) Seeds KRHP299 (BUE NAS 299F1)	112500 KGS	15.11.2025	Philippines	Approved The firm has submitted the relevant documents as per the SoP.
22	SEEDWORKS INTERNATIONAL LIMITED	0997AM 26	10061010	Of seed quality	520000 KGS	27.11.2025	Philippines	Deferred Due to want of additional information/ documents from the firm.
23	ZENITH HYBRID SEEDS PRIVATE LIMITED	1005AM 26	12099130	Onion Seeds	10 KG S	29.11.2025	Sri Lanka	Approved The firm has submitted the relevant documents as per the SoP.
24	SAKATA SEED INDIA PRIVATE LIMITED	1014AM 26	12099130	Onion Seeds	45 KG S	03.12.2025	Senegal	Approved The firm has submitted the relevant documents as per the SoP.

Applications related to Seeds for Non-Sowing Purpose

25	ARYAN IMPEX	0931AM 26	10061090	Non Basmati Rice Paddy (Other than seed quality)	15000 MTS	29.10.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
26	ARANTYA IMPEX PRIVATE LIMITED	0932AM 26	10061090	Rice Paddy or in Husk (Non Basmati Rice)	15000 MTS	29.10.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
27	GUPTAJI TRADING	0936AM 26	10061090	Paddy Husk (Boiler Consumption Only)	45000 MTS	29.10.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
28	MAHALAXMI INTERNATIONAL	0942AM 26	10061090	Non Basmati Rice in Husk	5000 MTS	30.10.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
29	BHALOTHIA INDUSTRIES	0944AM 26	10061090	Non-Basmati Rice In Husk (Paddy) Other Than Seed Quality	20000 MTS	31.10.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
30	M/S SOUTH TRADING COMPANY	0954AM 26	10061090	Rice Paddy	550000 QTL	04.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
31	SHAKAMBARIA ENTERPRISES	0956AM 26	10061090	Non Basmati Rice Paddy (Other Than Seed Quality)	5000 MTS	05.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
32	SHREE HANUMAN TRADING COMPANY	0957AM 26	10061090	Non Basmati Rice Paddy (Other Than Seed Quality)	5000 MTS	05.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
33	VAISHNO TRADING COMPANY	0958AM 26	10061090	Non-Basmati Rice Paddy (other than seed quality)	5000 MTS	05.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
34	YASH CORPORATION	0960AM 26	10061090	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	18000 MTS	06.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
35	NEW ANAND CHAL TRADING COMPANY	0964AM 26	10061090	Rice Paddy or in Husk (Non-Basmati Rice)	15000 MTS	10.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
36	ADARSH TRADERS	0965AM 26	10061090	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	12000 MTS	11.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.



				han Seed Quality				tted the relevant documents as per the SoP.
37	SSG AGRO PRODUCT S (OPC) PRIVATE LIMITED	0966AM 26	10061090	Non Basmati Rice In Husk (Paddy) Other Than Seed Quality	5000 MTS	12.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
38	TRADE EXIM	0972AM 26	10061090	PADDY	7000 MTS	14.11.2025	Bangladesh	Approved The firm has submitted the relevant documents as per the SoP.
39	SUDHIR GOLA BHANDAR	0987AM 26	10061090	Non-Basmati Rice In Husk	5000 MTS	23.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
40	MAA BHAWANI TRADERS	0988AM 26	10061090	Non Basmati Rice Paddy (Other Than Seed Quality)	50000 MTS	23.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
41	K K FOODS	0993AM 26	10061090	Non Basmati Paddy In Husk (Paddy) Other Than Seed Quality	15000 MTS	26.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
42	OM ENTERPRISES	0996AM 26	10061090	Non-Basmati Rice In Husk	6000 MTS	26.11.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
43	SIDDHI VINAYAK TRADING COMPANY	1011AM 26	10061090	Paddy (Non Basmati Rice) Other Than Seed Quality	95000 MTS	01.12.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
Department of Fisheries								
44	NATURE BIO CARE	0922AM 26	12122910	Seaweeds - Dried Seaweed Granules used as raw material in agriculture input-unfit for human consumption	100 MTS	26.10.2025	Malaysia	Deferred Due to want of Comments / NOC from Department of Fisheries and MPEDA are awaited.
Department of Animal Husbandry and Dairying								
45	INDDB DAIRY SERVICES	0613AM 25	05111000	Bovine semen	3000050 Ncs.	11.09.2024	Kenya	Deferred Due to want of additional information/documents from the firm.
46	PRAYAS	0281AM 26	23021010	Maize bran	10000 MTs	27.05.2025	Bangladesh	Approved On the basis of NOC/Comments received from DoAHD vide OM dated 15.12.2025 with 10 000 MTs of Maize

								bran Bangladesh.
47	PRAYAS	0282AM 26	23021010	Maize bran	10000 MTs	28.05.2025	Bangladesh	Approved On the basis of NO C/Comments recei ved from DoAHD vi de OM dated 15.12.2025 with 10 000 MTs of Maize bran to Bangladesh.
48	S V JUTE I NDUSTRIE S	0359AM 26	23021010	Maize bran	6000 M Ts	02.07.2025	Bangladesh	Approved On the basis of NO C/Comments recei ved from DoAHD vi de OM dated 15.12.2025 with 60 00 MTs of Maize br an to Bangladesh.
49	AAYUSH T RADING	0391AM 26	23024000	RICE BRAN Of other cereals - Rice Bran (for industri al/processing use, not for fodder)	40000 MTs	17.07.2025	Nepal	Approved On the basis of NO C/Comments recei ved from DoAHD vi de OM dated 15.12.2025 with 40 000 MTs of Rice Br an to Nepal.
50	MARGS EX IM CO	0567AM 26	23021010	MAIZE BRAN	5000 M Ts	08.08.2025	Bangladesh	Approved On the basis of NO C/Comments recei ved from DoAHD vi de OM dated 15.12.2025 with 50 00 MTs of Maize br an to Bangladesh.
51	MAYA DAI RY & AGR O PRIVATE L IMITED	0616AM 26	12130000	Cereal straw and husk s, unprepared, whethe r or not chopped, grou nd, pressed or in the f orm of pellets. - WHE AT AND GROUNDNU T STRAW FOR CATT EL FODDER	50000 MTs	27.08.2025	Kuwait	Deferred Due to want of com ments from D/o AH D.
52	SILIGURI E NTERPRIS ES	0933AM 26	23023000	WHEAT BRAN	1000 M Ts	29.10.2025	Bangladesh	Deferred Due to want of com ments from D/o AH D.
53	MONDAL I NTERNATI ONAL	0941AM 26	23023000	WHEAT BRAN	1000 M Ts	30.10.2025	Bangladesh	Deferred Due to want of com ments from D/o AH D.
54	M/S B. B. E XPORTS	0981AM 26	23021010	MAIZE BRAN	5000 M TS	20.11.2025	Bangladesh	Approved On the basis of NO C/Comments recei ved from DoAHD vi de OM dated 08.01.2026 with 50 00 MTs of Maize br an to Bangladesh.

55	GIRI ENTERPRISE	0984AM 26	23021010	MAIZE BRAN	5000 MTS	21.11.2025	Bangladesh	Approved On the basis of NO C/Comments received from DoAHD vide OM dated 08.01.2026 with 50 00 MTs of Maize bran to Bangladesh.
56	EVERMARK AGROTECH CO.	0989AM 26	23023000	WHEAT BRAN	6000 MTS	24.11.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.
57	R ENTERPRISE	0990AM 26	23023000	WHEAT BRAN	10000 MTS	24.11.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.
58	ABC CORPORATION	0708AM 26	23023000	WHEAT BRAN	5000 MTS	11.09.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.
59	TANIA EXPORTS	0710AM 26	23023000	WHEAT BRAN	1000 MTS	11.09.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.
60	PBS GLOBAL	0985AM 26	12149000	Alfalfa hay bales Sun cured Compressed bales	100000 QTL	21.11.2025	United Arab Emirates	Deferred Due to want of comments from D/o AH D.
61	VAMA ENTERPRISES	0992AM 26	23023000	WHEAT BRAN	2500 MTS	26.11.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.
62	GURU SMARTH EXPORT	0994AM 26	23024000 23023000 23021010	Chura Bhunsa, Khuddi Bhunsa Brans Husk Fine Crumbs Powder Wheat Bran Maize Bran or Grits	5500 MTS	26.11.2025	Nepal	Deferred Due to want of comments from D/o AH D.
63	A.S. ENTERPRISES	0995AM 26	23023000	WHEAT BRAN	6000 MTS	26.11.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.
64	MIELROW CORPORATION PRIVATE LIMITED	0999AM 26	23023000	WHEAT BRAN	1000 MTS	28.11.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.
65	ANSH TRADING	1003AM 26	12130000	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets. - Paddy Husk Boilor Consumption purpose Only	10000 MTS	29.11.2025	Nepal	Deferred Due to want of comments from D/o AH D.
66	GLOBAL LOGISTIC AND SUPPLIER	1008AM 26	12130000	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets - Paddy Husk	5000 MTS	01.12.2025	Nepal	Deferred Due to want of comments from D/o AH D.
67	SDS AGRO INDIA	1015AM 26	23021010	MAIZE BRAN	6000 MTS	03.12.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.

68	S V JUTE INDUSTRIES	1016AM 26	23024000	RICE BRAN	5000 MTs	03.12.2025	Bangladesh	Deferred Due to want of comments from D/o AH D.
Ministry of Environment Forest and Climate Change (SU Division)								
69	LONG CYCLE CHENNAI	0481AM 25	44039918	RED SANDERS WOOD IN LOGS & ROOTS FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	47.413 MTs	01.07.2024	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
70	SRK ENTERPRISES	0844AM 25	33012937	Sandalwood Oil	2 KGs	23.12.2024	UAE All Countries	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
71	RAATI RAJAN IMPEX	0946AM 25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM PATTALAND (ARTIFICIAL ORIGIN) FROM THE STATE OF TAMILNADU	36.5 MTs	08.02.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
72	LONG CYCLE CHENNAI	1048AM 25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	16.392 MTs	17.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
73	LONG CYCLE CHENNAI	1049AM 25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	17.53 MTs	17.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
74	LONG CYCLE CHENNAI	1070AM 25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	17.060 MTs	28.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division).
75	LONG CYCLE CHENNAI	1071AM 25	44039918	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIALLY PROPAGATED SOURCE FROM PATTALAND	26.410 MTs	28.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
76	INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED	0313AM 26	33012937	SANDALWOOD OIL NEWCALEDONIA FOR LIFE LMR 1-5 (B.N o.IN17527567)	25 KGs	04.06.2025	Netherlands	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
77	Venkata Sai Enterprises	0347AM 26	44039918	"Red Sanders Wood Logs obtained from Pattaland (Artificially Propagated)"	17.796 MTs	27.06.2025	Hong Kong	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
78	SHARDA RAJENDRA GADEKAR	0401AM 26	33012937	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petit grain oil; Sandalwood oil; Rose oil:--- Sand	50 LTR	18.07.2025	UAE	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

				alwood oil - Sandalwood Oil				
79	ZITAN TRADING CORPORATION	0578AM 26	44039918	Red Sanders (Pterocarpus Sautatinus) Variety -NON GRADE RED SANDERS WOOD LOGS - Non Grade Red Sanders Wood Logs	636.452 MTs	11.08.2025	China	Approved On the basis of NOC/Comments received from M/o EF&CC (SU Division) vide OM dated 23.12.2025 with 318.2267 MT of confiscated Non-Grade RS wood in log form.
80	SHREE PRAYAGRAJ ENTERPRISES	0603AM 26	44039918	Red Sanders (Pterocarpus Sautatinus) - RED SANDERS WOOD LOGS OBTAINED FROM PATTALAND/ ARTIFICIAL ORIGIN FROM TAMILNADU STATE	80 MTs	24.08.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
81	SHREE PRAYAGRAJ ENTERPRISES	0604AM 26	44039918	Red Sanders (Pterocarpus Sautatinus) - RED SANDERS WOOD LOGS OBTAINED FROM PATTALAND/ ARTIFICIAL ORIGIN FROM TAMILNADU STATE	75 MTs	24.08.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
82	AKBAR AGARWOOD PRIVATE LIMITED	0636AM 26	12119054	Whole Plant, Aerial Part, Stem, Shoot and Wood :--- Agarwood -" Processed Agarwood Chips (Aquilaria malaccensis), Grade A, moisture-free, naturally harvested, cleaned and packed for export purpose. Origin: India. HS Code: 12119054."	300 KGs	30.08.2025	Saudi Arabia	Deferred Due to want of additional information/ documents from the firm.
83	AURASHINE ESSENTIALS PRIVATE LIMITED	0753AM 26	33012937	Tuberose concentrate; Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petit grain oil; Sandalwood oil; Rose oil:--- Sandalwood oil - Santalum Album	1000 KGs	14.09.2025	France, Japan, Netherlands, Spain, United Arab Emirates, United Kingdom	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
84	AADISHAKTHI TIMBER-EXPORT & IMPORT	0775AM 26	44039918	Red Sanders (Pterocarpus Sautatinus)	1.076 MTS	17.09.2025	China	Rejected On the basis of Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2025 for the export of 1.076 MTS of artificially propagated Red Sanders wood cannot be considered, as no export quota is available for the state of Telangana.
85	Indurao Sa	0780AM	33012937	Tuberose concentrate;	50 KGs	18.09.2025	United Arab	Approved

	Sandal Product Manufacturing	26		Nutmeg oil; Palmarosa oil; Patchouli oil; Pepper oil; Petit grain oil; Sandalwood oil; Rose oil:---- Sandalwood oil			Emirates	On the basis of NOC/Comments received from M/o EF&CC (SU Division) vide OM dated 05.12.2025 with 50 KG of Sandalwood Oil (Tuberose concentrate, Nutmeg oil, Palmarosa oil, Patchouli oil, Pepper oil, Petitgrain oil, Sandalwood oil, Rose oil - Sandalwood oil).
86	SHREE PRAYAGRAJ ENTERPRISES	0837AM 26	44039918	Red Sanders (Pterocarpus Sautatinus)	77 MTs	23.09.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
87	MRL ASSOCIATES IN DIA	0937AM 26	44039918	Red Sanders (Pterocarpus Sautatinus)	39.132 MTS	30.10.2025	China	Approved On the basis of NOC/Comments received from M/o EF&CC (SU Division) vide OM dated 29.12.2025 with 39.132 MT (26.162 MT of red sanders wood logs and 12.97 MT of red sanders wood roots).

Ministry of Environment Forest and Climate Change (Ozone Cell)

88	GUJARAT FLUOROCHEMICALS LIMITED	0842AM 26	29037100	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- -Chlorodifluoromethane (HCFC-22) - Monochloro Difluoro Methane (Refrigerant R- 22 OR HCFC- 22) (for Feedstock Use)	3000 MTs	23.09.2025	Belgium, France, Germany, Italy, Japan, Singapore, United Kingdom, United States Of America	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 14.11.2025 with 3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock application only to customers in countries which are signatory of Montreal Protocol on Substances that Deplete the Ozone Layer for the Calendar Year 2026.
89	GUJARAT FLUOROCHEMICALS LIMITED	0844AM 26	29037100	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- -Chlorodifluoromethane (HCFC-22) - Monochloro Difluoro Methane (Refrigerant R- 22 OR HCFC- 22)	5000 MTs	23.09.2025	Argentina, Bahrain, Brazil, Cambodia, Chile, China, Egypt, Indonesia, Jordan, Kenya, Kuwait, Lebanon, Malaysia, Mexico, Morocco	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 26.11.2025 with 5000 MT of Monochloro Difluoro Methane (Refrigerant

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				2) (for Non Feedstock Uses)			lo, Nigeria, Oman, Philippines, Qatar, Saudi Arabia, Singapore, Thailand, Turkey, United Arab Emirates, VIETNAM	R-22 or HCFC-22) for non-Feedstock application.
90	GUJARAT FLUOROCHEMICALS LIMITED	0847AM 26	29037100	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:- -Chlorodifluoromethane (HCFC-22) - Monochloro Difluoro Methane (Refrigerant R- 22 OR HCFC- 22) (for Feedstock Uses)	3000 MTs	23.09.2025	Belgium, France, Germany, Italy, Japan, Singapore, United Kingdom, United States Of America	Approved On the basis of NO C/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 14.11.2025 with 3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock application only to customers in countries which are signatory of Montreal Protocol on Substances that Deplete the Ozone Layer for the Calendar Year 2026.
91	SRF LIMITED	0871AM 26	29037100	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:- -Chlorodifluoromethane (HCFC-22) - MONOCHLORO DIFLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NO N-FEED STOCK	3331 MTs	03.10.2025	Bahrain, Brazil, Egypt, Jordan, Kenya, Kuwait, Lebanon, Mauritania, Nigeria, Oman, Qatar, Saudi Arabia, South Africa, Thailand, Turkey, United Arab Emirates, Vietnam	Approved On the basis of NO C/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 14.11.2025 with 3331 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for non-Feedstock application.
92	NAVIN FLUORINE INTERNATIONAL LIMITED	0908AM 26	29034200	Saturated fluorinated derivatives of acyclic hydrocarbons:- - Difluoromethane (HFC-32)	10000 MTs	17.10.2025	Bahrain, Belgium, Brazil, Egypt, Iraq, Japan, Kuwait, Netherlands, Oman, Qatar, Saudi Arabia, Taiwan, United Arab Emirates, United Kingdom, United States of America, Vietnam	Approved On the basis of NO C/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 26.11.2025 with 10000 MT of Difluoromethane i.e. HFC-32 to customers in countries signatory of Montreal Protocol on Substances that Deplete the Ozone Layer.
93	LUPIN LIMITED	0927AM 26	29034500	Saturated fluorinated derivatives of acyclic hydrocarbons:- - 1,1,1,2-Tetrafluoroethane (HFC-134a) and 1,1,2,	1080 KGS	28.10.2025	United Kingdom	Approved On the basis of NO C/Comments received from M/o EF&CC (Ozone Cell) vide OM

				2-tetrafluoroethane (HFC-134) - ZEPHEX 134a 54Kg DOT CYL-P O3500045357				M dated 18.11.2025 with 1080 Kgs of Zephex-134a i.e. HFC-134a to customers in countries signatory of Montreal Protocol on Substances that Deplete the Ozone Layer.
94	NAVIN FLUORINE INTERNATIONAL LIMITED	0930AM 26	29037100	Halogenated derivatives of acyclic hydrocarbons containing two or more different halogen:- -Chlorodifluoromethane (HCFC-22) - Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	277 MTS	28.10.2025	Bahrain, Brazil, Egypt, Ghana, Iraq, Jordan, Korea (Democratic People's Republic Of), Kuwait, Mauritania, Oman, Qatar, Republic Of Korea, Saudi Arabia, Singapore, United Arab Emirates, United Kingdom, United States Of America, Vietnam	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone Cell)
95	KRIS AEROSOL SERVICES PRIVATE LIMITED	0935AM 26	29037620	Bromotrifluoromethane (Halon-1301) - serviced aircraft fire extinguisher charged with recycled halon agent	4.15 KGS	29.10.2025	Bangladesh	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 14.11.2025 with 4.15 Kgs of Recycled Halon-1301 to Bangladesh i.e. customers in countries signatory of Montreal Protocol on Substances that Deplete the Ozone Layer.
96	CURIA INDUSTRIA PRIVATE LIMITED	0938AM 26	29037990	Other - Bromofluoromethane (Export for Feedstock purpose only)	56.474 KGS	30.10.2025	Singapore	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 14.11.2025 with 56.474 Kgs of Bromofluoromethane to Singapore.
97	CURIA INDUSTRIA PRIVATE LIMITED	0939AM 26	29037990	Bromofluoromethane (Export for Feedstock purpose only)	138.138 KGS	30.10.2025	Singapore	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 14.11.2025 with 138.138 Kgs of Bromofluoromethane to Singapore.

98	CURIA INDIA PRIVATE LIMITED	0940AM26	29037990	Bromofluoromethane (Export for Feedstock purpose only)	138.6 KGS	30.10.2025	United Kingdom	Approved On the basis of NO C/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 14.11.2025 with 138.6 Kgs of Bromofluoromethane to UK.
99	NAVIN FLUORINE INTERNATIONAL LIMITED	0946AM26	38276300	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Other, not included in the sub-headings above, containing 40% or more by mass of pentafluoroethane (HFC-125)	2000 MTS	03.11.2025	Bahrain, Brazil, Egypt, Iraq, Jordan, Kuwait, Netherlands, Oman, Qatar, Saudi Arabia, Taiwan, United Arab Emirates, United Kingdom, United States of America, Vietnam.	Approved On the basis of NO C/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 23.12.2025 with 2000 MT of R-410A (i.e. blend of HFC-32 and HFC-125).
100	SRF LIMITED	0951AM26	29034200 29034400 29034500 38276200 38276300 38276300 38276400	DIFLUOROMETHANE (R32 / HFC-32) - PENTAFLUOROETHANE (R125 / HFC-125) - 1,1,1,2-TETRAFLUOROETHANE (R134a / HFC-134a) - R422B ((BLEND OF PENTAFLUOROETHANE (HFC-125) + 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) + ISOBUTANE (R600a)) - R410A (BLEND OF DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125)) - R407A (BLEND OF 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) + DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125)) - R407C (BLEND OF 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) + DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125)) - R467A (BLEND OF DIFLUOROMETHANE (HFC-32) + PENTAFLUOROETHANE (HFC-125) + 1,1,1,2-TETRAFLUOROETHANE (HFC-134a) + ISOBUTANE (R600a))	86000 MTS	03.11.2025	Algeria, Argentina, Bahrain, Bangladesh, Brazil, Canada, Colombia, Costa Rica, Egypt, Guinea, Indonesia, Iran (Islamic Republic of), Japan, Jordan, Kenya, Kuwait, Lebanon, Malaysia, Mauritania, Morocco, Nepal, Netherlands, Nigeria, Oman, Qatar, Romania, Saudi Arabia, South Africa, Sri Lanka, Thailand, Tunisia, Turkey, United Arab Emirates, United States of America, Vietnam.	Approved On the basis of NO C/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 18.11.2025 with (i) 30000 MT of Difluoromethane (R-32 / HFC-32), (ii) 500 MT of Pentafluoroethane (R-125 / HFC-125), (iii) 20000 MT of 1,1,2-Tetrafluoroethane (R-134a / HFC-134a), (iv) 2000 MT of R-422B (Blend of Pentafluoroethane (HFC-125) + 1,1,1,2-Tetrafluoroethane (HFC-134a) + Isobutane (R600a)), (v) 20000 MT of R-410A (Blend of Difluoromethane (HFC-32) + Pentafluoroethane (HFC-125)), (vi) 2000 MT of R-407A (Blend of 1,1,1,2-Tetrafluoroethane (HFC-134a) + Difluoromethane (HFC-32) + Pentafluoroethane (HFC-125)), (vii) 5000 MT of R-407C (Blend of 1,1,1,2-Tetrafluoroethane (HFC-134a) + Difluoromethane (HFC-32) + Pentafluoroethane (HFC-125)) and (viii) 2000

								MT of R-467A (Blend of Difluoromethane (HFC-32) + Pentafluoroethane (HFC-125) + 1,1,1,2-Tetrafluoroethane (HFC-134a) + Isobutane (R600a)) by M/s SRF Limited to customers in countries signatory of Montreal Protocol on Substances that Deplete the Ozone Layer,
101	NAVIN FLUORINE INTERNATIONAL LIMITED	0959AM 26	29037100	Halogenated derivatives of acyclichydrocarbons containing two or more different halogen:- Chlorodifluoromethane (HCFC-22) - Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	2500 MT	06.11.2025	Bahrain, Brazil, Egypt, Ghana, Iraq, Jordan, Korea, (Democratic People's Republic Of), Kuwait, Mauritania, Oman, Qatar, Republic Of Korea, Saudi Arabia, Singapore, United Arab Emirates, United Kingdom, United States Of America, Vietnam	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 23.12.2025 with 2500 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22).
102	HAMID REFRIGERATION	0967AM 26	28043000 38276300 28044090	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Other, not included in the sub-headings above, containing 40% or more by mass of pentafluoroethane (HFC-125)	125 KGS	13.11.2025	Bhutan	Deferred Due to want of additional information/ documents from the firm.
103	HAMID REFRIGERATION	0971AM 26	28043000 38276300 28044090	Containing other hydrofluorocarbons (HFCs) but not containing chlorofluorocarbons (CFCs) or hydrochlorofluorocarbons (HCFCs):- Other, not included in the sub-headings above, containing 40% or more by mass of pentafluoroethane (HFC-125)	270 KGS	14.11.2025	Bhutan	Approved On the basis of NOC/Comments received from M/o EF&CC (Ozone Cell) vide OM dated 12.12.2025 with 90 Kgs of R-410A (i.e. blend of HFC-32 and HFC-125) to Bhutan.
Department of Atomic Energy								
104	OPAQUE CERAMICS PRIVATE LIMITED	1058AM 25	25309099	MICRONIZED ZIRCONIUM SILICATE	700 MTs	20.03.2025	Belarus	Deferred Due to want of comments from DAE. However, comments / NOC from M/o Mines received vide OM dated 26.11.2025

105	SUKASO CERACOLOURS PRIVATE LIMITED	0870AM26	25309099	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	500 MTs	03.10.2025	South Africa	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 03.11.2025 and from DAE through DGFT BO Portal on dated 02.12.2025
106	TORRECID INDIA PRIVATE LIMITED	0899AM26	25309099	ZIRCONIUM SILICATE	200000 KGs	14.10.2025	Bangladesh	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 08.01.2026 and from DAE through DGFT BO Portal on dated 02.12.2025 with 200000 KGs of ZIRCONIUM SILICATE to Bangladesh.
107	HYOSUNG INDIA PRIVATE LIMITED	0934AM26	25309099	BHT-300 HUNTITE HYDROMAGNESITE	4800 KGS	29.10.2025	VIETNAM	Deferred Due to want of comments from M/o Mines. However, comments / NOC from DAE received through DGFT BO Portal on dated 08.12.2025
108	OPAQUE CERAMICS PRIVATE LIMITED	0963AM26	25309099	MICRONIZED ZIRCONIUM SILICATE	500 MTS	08.11.2025	Bangladesh	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 08.01.2026 and from DAE through DGFT BO Portal on dated 02.12.2025 with 500 MTS of MICRONIZED ZIRCONIUM SILICATE to Bangladesh.
109	TORRECID INDIA PRIVATE LIMITED	0968AM26	25309099	ZIRCONIUM SILICATE	200000 KGS	13.11.2025	South Africa	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 08.01.2026 and from DAE through DGFT BO Portal on dated 02.12.2025 with 200000 KGs of ZIRCONIUM SILICATE to South Africa.
110	ASTRON ZIRCON PRIVATE LIMITED	0982AM26	25309099	ZIRCONIUM SILICATE	350 MTS	20.11.2025	United Arab Emirates	Approved On the basis of comments / NOC received from M/o Mines vide OM dated 08.01.2026 and from DAE through DGFT BO Portal on dated 02.12.2025 with 350 MTS of ZIRCONIUM SILICATE to United Arab Emirates.

Ministry of Mines

111	ASPEN GLOBAL	1059AM 25	25051011	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO ₂ >95%	100000 MTs	21.03.2025	UAE	Deferred Due to want of Comments / NOC from MoM.
112	ASHAPURA MINECHEM LTD	0863AM 26	25051019	Silica Sands:---- Other - OTHER NATURAL SILICA -CLAYE / KAOLINIC	600000 MTs	26.09.2025	Singapore	Deferred Due to want of Comments / NOC from MoM.
113	SIAM INTERNATIONAL	0924AM 26	25051011	Silica Sands:---- Processed (White)	22 MTs	27.10.2025	Bangladesh	Deferred Due to want of Comments / NOC from MoM.
CIB&RC								
114	INTECH ORGANICS LIMITED	0962AM 26	38089122	Methyl bromide	936600 KGS	07.11.2025	Argentina, Australia, Bangladesh, Benin, El Salvador, Indonesia, Kenya, Malaysia, Myanmar, New Zealand, Nigeria, Sri Lanka, Tanzania (United Republic Of), United States Of America, Uruguay, VIETNAM	Approved On the basis of Comments received from CIB&RC vide email dated 02.12.2025 approving the export of 936600 KGS Methyl Bromide.
115	INTEGRATED PESTICIDES PRIVATE LIMITED	0975AM 26	38089122	METHYL BROMIDE 98% + CHLOROPICRIN 2%	110000 KGS	15.11.2025	Australia, Bangladesh, Djibouti, Malaysia, Singapore, VIETNAM	Approved On the basis of Comments received from CIB&RC vide email dated 28.11.2025 approving the export of 110000 KGS Methyl Bromide.

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the

Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.

- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.



